

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.107
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd
V/s
Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

Order delivered on 17/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Ms. Pooja Singh on behalf of
Ld. Adv. Mr. Manish Kaushik
For the Respondent : Ld. Adv. Mr. Vijay Assudani

ORDER

Pleadings are complete.

The matter stands adjourned to 27.04.2023.

Sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

A. Bhadauria

Sd/-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)